

P.W.A.

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

No. 35 (9) of 1986

U.O.P. Vs. Uma Shankar Gang.

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3

5/2/87 Hon. D.S. Misra - AM.
Hon. G.S. Sharma - JM

The record of prescribed Authority has not been received in this case so far. The D.R. shall send a D.O. letter to the appropriate authority for the same and the case be read listed for hearing on 24/4/87.

AM JM

24.4.87 Launges are on strike
Put up no 8787

8/7/87 Hon. D.S. Misra - AM.
Hon. G.S. Sharma - JM

None is present for the appellant. Sri K.D. Pandey is present for the respondents. This is an appeal under Section - 17 of the Payment of Wages

Act. We have no jurisdiction to decide cases under the Payment of Wages Act. Let the record of this case be returned back to the court concerned for deciding according to law. The parties are directed to appear there on 10/8/87.

Office Report
The file of
Sh. No. 7/P.W.A.
84/record from
the office of
Deputy Labour
Commissioner and
placed with the
file.

28/4/87

13/7

AM

JM